

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 320/2003 in  
OA 3043/2002

New Delhi this the 23rd day of October, 2003

**Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)**  
**Hon'ble Shri Sarweshwar Jha, Member (A)**

Mahabir Singh  
S/O Shri Raghuvir Singh,  
working as Luggage Porter  
(Dispatcher) Railway Station  
Delhi Main.

...Petitioner

(By Advocate Shri M.K.Bhardwaj,  
learned counsel through proxy  
counsel Ms.Chetna Rao )

VERSUS

Union of India through :

1. Shri R.R. Zaruhar  
The General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. Shri V.K. Aggarwal,  
The Divisional Railway Manager,  
Northern Railway, Delhi Division,  
DRM Office, Paharganj, New Delhi.
3. Shri Rakesh Kumar,  
The Divisional Personnel Officer,  
Northern Railway, Delhi Division,  
DRM Office, New Delhi.

...Respondents

(By Advocate Shri H.K.Ganwani, learned  
counsel with Shi Ashwani Bhardwaj )

O R D E R (ORAL)

**(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J))**

Heard both the learned counsel for the parties in CP  
320/2003 in OA 3043/2002.

2. Learned counsel for the respondents submits that  
the order of the Tribunal in OA 3043/2002 has been  
complied with. This is also accepted by the learned proxy  
counsel for the petitioner.

3. Noting the above facts and submissions, we find  
no justification to continue with Contempt Petition.

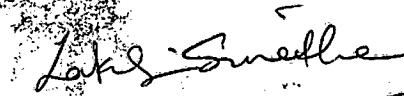
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Accordingly, CP 320/2003 is dismissed. Notices issued to the alleged contemners are discharged. File to be consigned to the record room.

  
(Sarweshwar Jha )

Member (A)

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(Smt. Lakshmi Swaminathan)  
Vice Chairman (J)